hardship being caused to any private i industry as a result of the setting up of Bharat Coking Coal Limited. On the contrary, the setting up of Bharat Coking Coal Limited has brought on their regular rolls a large number of employees who now enjoy Wage Board recommendation benefits, etc.

The reference is perhaps to the two private coal sampling companies whose services were utilized by Hindustan Steel Limited to keep a check on the qua- i lity of the coal supplied to the steel plants by private collieries. The system of joint sampling having been done away j with after the management of the mines was taken over by Bharat Coking Coal, Hindustan Steel Ltd., have stopped utilization of the services of these private firms. No assurance was given regarding the employment of these per- j sons. Some representations have been j received for employing the staff of these private firms in Bharat Coking Coal But Bharat Coking Coal, be-Limited. sides not having suitable jobs for these persons, is already having a large number of surplus employees and is therefore in no position to provide employment to such persons who have been rendered surplus to the requirements of the public analyst firms.

वेश में लोहे तथा इस्पास की मांग तथा [पुर्ति संबंधी स्थिति *132. श्री पीताम्बर दास । डा० भाई महाबीर: 146 श्री जगदम्बी प्रसाद यादव : 20 श्री डी० के० पटेल : 1:::: भी ना० क० शेजवलकर : •1.1 श्री प्रेम मनोहर सरदार कुमार सं० घं० आंग्रे :

क्या इस्पात और खान मंत्री वह बताने की कृपा करेंगे कि 🛊

(क) इस समय देश में लोहे तथा इस्पात की मां । तथा पूर्ति की नया स्थिति है ; और

(ख) मांग तथा पात के अंतर को पुरा करने के लिए सरकार द्वारा अपनाई गयी योजना का व्योश क्या है और इस योजना के लक्ष्य कब तक प्राप्त है। जाने की संभावना

DEMAND AND SUPPLY POSITION OF IRON AND STEEL IN THE COUNTRY

*132. SHRI PITAMBER DAS: DR. BHAI MAHAVIR: SHRI J. P. YADAV: SHRI D. K. PATEL: SHRI N. K. SHEIWALKAR: SHRI PREM MANOHAR: SHRI S. C. ANGRE:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) the position of demand and supply of iron and steel at present in the country ; and
- (b) the details of the plan adopted by Government to cover the gap between demand and supply; and by when the objectives of the Plan is likely to be achieved?]

इस्पात और खान मंत्री (श्री एस० मोहन कुमारमंगलम्): (क) और (ख) इस समय देश में कच्चे लोहे की कोई कमी नहीं है। जहां तक तैयार इस्पात का संबंध है 1972-73 का लक्षित उत्पादन तथा अनुमानित आवश्य-कता में 5 से 8 लाख टन तक का अन्तर होने का अनुमान है। इस वर्ष लगभग 8 लाख टन सामारण इस्पात का भी वास्तविक आयात किए जाने का अनमान है। फिर भी यदि लक्षित उत्पादन न हुआ तो कुछ कमी हो सकती है।

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f [THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) and (b) There is no shortage for pig iron in the country at present. As regards finished steel, the difference between the targeted production and estimated requirement in 1972-73 is estimated to be between 0.5 to 0.8 million tonnes. The net mild steel imports during the year are also estimated to be 0.8 million tonnes. However, there may be some shortfall if the targeted production is not achieved.]

RECOGNITION OF BANGLA DESH BY CHINA

- *133. SHRI CHANDRA SHE-KHAR: SHRI KOTA PUNNAIAH: SHRI SYED AHMAD: SHRIMATI SUMITRA G. KULKARNI: SHRI KRISHAN KANT: DR. Z. A. AHMAD: SHRI D. P. SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether there is any move by China to recognise Bangla Desh; and
- (b) if so, whether there was any talk at Dacca between Shri D. P. Dhar and Mr. Kaiser, the former Pak Ambassador in Peking

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) and (b) The Government of India are not aware of any move by China to recognise Bangladesh. Discussions between Shri D. P. Dhar and Mr. Kaiser were of a confidential nature and it is not customary to reveal details of such talks.

POSTS IN THE OFFICE OF THE COAL MINES PROVIDENT FUND COMMISSIONER

- *134. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:
- (a) the number of permanent and temporary class I and II sanctioned
 - f [] English translation.

posts in the office of the Coal Mines Provident Fund Commissioner;

- (b) the qualifications laid down for appointment to these posts; and
- (c) the number of class I and II posts lying vacant in that office for the last six months and more; and the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The number of Class I and Class II sanctioned posts of the Coal Mines Provident Fund Organisation is as follows:—

		Perma- ment		Tempo- rary	Total
Class I			2	2 12	14
Class II			Nil	9	9
Ciass II	٠		4,104		3

- (b) There are no recruitment rules for the post of Coal Mines Provident Fund Commissioner. The present incumbent has been appointed on deputation from the Indian Defence Accounts Service. The posts of Regional Commissioners are filled by promotion from among Assistant Commissioners. Qualifications for the posts of Assistant Commissioners and Finance Officer are laid down in Schedule II of the Coal Mines Provident Fund (Staff and Conditions of Service) Regulations, 1964. The question of framing Recruitment Rules for the remaining posts is under consideration.
- (c) Two Class I posts are lying vacant for over six months. One of these posts has since been advertised and it is expected to be filled up shortly. The question of filling of the second post is under consideration.